



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

Norms Committee-VII

Minute of Meeting

(PRC Cases)

Meeting Number: NC/7/Meet/Aug/2025-26/6

Dated 29.08.2025 held on 03.11.2025

Case No.: 1

Party Name: ARMOR PLAST PRIVATE LIMITED

F.No: HQRPRCAPPLY00000692AM26

Subject: Norms Fixation against Advance Authorisation No. 0711000668 Dated 12/03/2021

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ratify the norms as under:

Export Item: Fixcate Sub Assembly

Quantity: 15500.00 NUMBERS (NOS)

Import Item:

S. No	Item Description	Qty. recommended
1	90831320 Compressed Spring	Net to net
2	90897626 01 Retainer Washer	Net to net
3	90905253 Ball Plunger Tip	Net to net

Bhara
भारत वाणिज्य और उद्योग मंत्रालय / BHARATI V.L.S.V.S.S.
महानिदेशक विदेश व्यापार
Director General of Foreign Trade
व्यापार महानिदेशालय
General of Foreign Trade
Ministry of Commerce
Government of India

4	SST Compression Springs C0120 016 0310 S	Net to net
5	90897623 Stop Tube 500 Feet Cut to Length annealed	Net to net
6	90831347 White Force Fiber Size 3 0 7 inch cut to length Kollidon tipped	Net to net
7	90831320 01 Spring	Net to net
8	90897625 01 Peek anchor	Net to net
9	90897622 Dow Corning SILASTIC Q7 4750 Suture Retaining Tube	Net to net
10	90831331 8 32 Socket Head Set Screw	Net to net
11	90831336 White Cottony II size 3 0 100 yards spools bulk	Net to net
12	45210485 TB RD PT 0 250x0 010x4 000(Tube / Ring Materials)	Net to net
13	90831346 Green Cottony II Size 2 0 100 yard spool bulk	Net to net

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.: 2

Party Name: ARMOR PLAST PRIVATE LIMITED

F.No: HQRPRCAPPLY00000692AM26

Subject: Norms Fixation against Advance Authorisation No. 0711001163 Dated 24/05/2021

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ratify the norms as under:

Export item: Articles made of 304.252 PLUS 0/-002 Spring Temper cut to 5 foot length HS Center less Ground Net Content of Import Item in Export Product 714.29 KGS

Quantity: 714.29 KILOGRAMS (KGS)

Import Item: Type 304.252 PLUS 0/-002 Spring Temper cut to 5Foot Length HS Center less Ground

Quantity: 742.862 KILOGRAMS (KGS)

[Signature]
Deputy Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No. 3

Party Name: ARMOR PLAST PRIVATE LIMITED

F.No: HQRPRCAPPLY00000692AM26

Subject: Norms Fixation against Advance Authorisation No. 0711002698 Dated 21/12/2021

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ratify the norms as under:

Export Item: Fixcate Sub Assembly

Quantity: 22000.00 NUMBERS (NOS)

Import Item;

S. No	Item Description	Quantity recommended
1	90831320 Compressed Spring	Net to net
2	90897626 01 Retainer Washer	Net to net
3	90905253 Ball Plunger Tip	Net to net
4	SST Compression Springs C0120 016 0310 S	Net to net
5	90897623 Stop Tube 500 Feet Cut to Length annealed	Net to net
6	90831347 White Force Fiber Size 3 0 7 inch cut to length Kollidon tipped	Net to net
7	90831320 01 Spring	Net to net
8	90897625 01 Peek anchor	Net to net
9	90897622 Dow Corning SILASTIC Q7 4750 Suture Retaining Tube	Net to net
10	90831331 8 32 Socket Head Set Screw	Net to net
11	90831336 White Cottony II size 3 0 100 yards spools bulk	Net to net
12	45210485 TB RD PT 0 250x0 010x4 000(Tube / Ring Materials)	Net to net

13	90831346 Green Cottony II Size 2 0 100 yard spool bulk	Net to net
----	---	------------

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No. 4

Party Name: ARMOR PLAST PRIVATE LIMITED

F.No: HQRPRCAPPLY00000723AM26

Subject: Norms Fixation against Advance Authorisation No. 0710114121 Dated 13/11/2018

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ratify the norms as under:

Export Item: Articles made of DOW 421 W NAT Net Content of Import Item in Export Product 5714.29 Kg

Quantity: 5714.29 Kg

Import Item: DOW 421 W NAT (Polystyrene plastic granules)

Quantity: 6000.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No. 5

Party Name: ARMOR PLAST PRIVATE LIMITED

F.No: HQRPRCAPPLY00000723AM26

Subject: Norms Fixation against Advance Authorisation No. 0710114503 Dated 5/2/2019

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ratify the norms as under:

Export Item1: Articles made of Makrolon RX2530 451118 Net Content of Import Item in Export Product 11428.57 Kg

Quantity: 11428.57 Kg

Blam...
Deputy Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce
Government of India
New Delhi

Import Item; Makrolon RX2530 451118 (Polycarbonate granules)

Quantity: 12000.00 Kg

Export Item2: Articles made of Makrolon RX2530 013048 Net Content of Import Item in Export Product 5714.29 Kg

Quantity: 5714.29 Kg

Import Item; Makrolon RX2530 013048 (Polycarbonate granules)

Quantity: 6000.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No. 6

Party Name: ARMOR PLAST PRIVATE LIMITED

F.No: HQRPRCAPPLY00000723AM26

Subject: Norms Fixation against Advance Authorisation No. 0710114801 Dated 24/04/2019

The Committee deliberated upon the matter and observed that the case had been referred by the Policy Relaxation Committee (PRC) to Norms Committee-VII for furnishing its comments/views on the subject. Accordingly, after the examination of the case, the committee decided to ratify the norms as under:

Export Item: Fixate Sub Assembly, Net content of Makrolon 315 Makrolon 315- 550115 (clear) in export product is 952.38 Kgs

Quantity: 30000.00 NUMBERS (NOS)

Import Item;

S. No	Item Description	Quantity recommended
1	90831320 Compressed Spring	Net to net
2	90897626 01 Retainer Washer	Net to net
3	90905253 Ball Plunger Tip	Net to net

भारतीय वी.एल.एस. वी.एस.एस. / BHARANI V.L.S.V.S.S.
उप मन्त्री, विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार मन्त्रालय
Directorate General of Foreign Trade
जिम्मा / Dept. of India
नई दिल्ली

4	90831330 SST Compression Springs C0120 016 0310 S	Net to net
5	90897623 Stop Tube 500 Feet Cut to Length annealed	Net to net
6	90831347 White Force Fiber Size 3 0 7 inch cut to length Kollidon tipped	Net to net
7	90831320 01 Spring Plunger	Net to net
8	90897625 01 Peek anchor	Net to net
9	90831335 Ball Plunger Tip	
10	90897622 Dow Corning SILASTIC Q7 4750 (Suture Retaining Tube)	Net to net
11	90831331 8 32 Socket Head Set Screw	Net to net
12	90831336 White (Cottony II size 3 0 100 yards spools bulk)	Net to net
13	90840285 Tube Mylar	Net to net
14	90831346 Suture 2-0 Green (Cottony II Size 2- 0 100 yard spool bulk).	Net to net
15	Makrolon 315 Makrolon 3158-550115 (clear) (Polycarbonate granules)	1000.000 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Bharani
भारणी वी.एल.एस.वी.एस.एस. / BHARANI V.L.S.V.S.S.
उप महाविदेशिक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महाविदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of India
भारत सरकार, नई दिल्ली
Vaniya Bhawan, New Delhi